

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.1509/2017

Wednesday, this the 3rd day of April 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

V P Garg
(Departmental Enquiry, Group B, GNCT, age 60 years)
s/o late Sh. Rishal Singh
r/o H.No.19, 1st Floor
Raj Niwas Marg, Civil Line
Delhi – 110 054

...Applicant

(Mr. R.K. Jain, Advocate)

Versus

1. The Govt. of NCT of Delhi
Through its Chief Secretary
Delhi Sachivalaya, IP Estate
New Delhi – 110 002
2. The D G (Prisons)
Prison Head Quarters
Near Lajwanti Chowk
New Delhi – 110 064

...Respondents

(Ms. Ritika Chawla, Advocate)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

Learned counsel for both the parties submit that the issue involved in this O.A. is the same as the one in O.A. No.1/2013 & batch. Through a detailed judgment dated 26.03.2019, we dismiss the O.A. No.1/2013 & batch.

2. Following the same, this O.A. is dismissed. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

April 3, 2019
/sunil/